

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3079

ANSWERED ON:18.12.2008

SURAT-HAZIRA RAILWAY LINE

Gadhavi Shri Pushpdan Shambhudan;Kanodia Shri Mahesh Kumar;Mistry Shri Madhusudan Devram;Pathak Shri Harin;Solanki Shri Bhupendrasinh Prabhatsinh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the budgetary provision for the year 2008-09 for the development of Surat-Hazira railway line under construction;
- (b) the progress so far made by the Rail Vikas Nigam Ltd. (RVNL);
- (c) the equity participation of different stakeholders/companies for the project; and
- (d) the time by which the work is proposed to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(DR. R. VELU)

- (a): The project is under development stage and is yet to be processed for sanction. Therefore, no budgetary provisions are made for the year 2008-09.
- (b): Rail Vikas Nigam Limited, in the last four years, has surveyed four alignments for the project for providing connectivity to the proposed port at Hazira. However, none of these alignments could be cleared by Government of Gujarat for one or other reason. However, recently Gujrat Infrastructure Development Board (GIDB), vide their letter dated 26.11.2008 have selected an alignment between 200-500 metres line of Coastal Regulatory Zone (CRZ) which is agreeable to the Government of Gujarat and necessary environmental clearances shall be obtained for the same.
- (c): The equity participation of different stake holders shall be decided only after the project cost is firmed up.
- (d): The completion of the project will be planned after the project design is finalized and necessary approvals are obtained.